

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/4204/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri V.K.Chandak,
District and Sessions Judge,
Barpeta, Assam.

Dated Guwahati the 22th November, 2020.

Sub: **Station leave permission.**

Ref:- No DJB/3346 (E) dated 10.11.2020.
Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, w.e.f. late afternoon of 12.11.2020, after Court hours, till the morning of 17.11.2020. The Addl District & Sessions Judge, Barpeta in his absence the Civil Judge and Asstt. Sessions Judge, Barpeta in his absence the Chief Judicial Magistrate, Barpeta and in their absence the in-charge Chief Judicial Magistrate, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/4205/A, dated 12.11.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)